

**Name of the Corporate Debtor: AJS Impex Private Limited**  
**Date of commencement of CIRP: 15.07.2022**  
**List of creditors for claims received as on 05.01.2023 (Refer Note- 5)**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Union Bank of India	27-07-2022	1,34,39,14,676	1,34,39,14,676	Secured Loan	1,34,39,14,676	1,34,39,14,676	No	39.67	-	-	-	-	Note 1, 2 & 3
2	Indian Overseas Bank	28-07-2022	40,58,52,197	40,58,52,197	Secured Loan	40,58,52,197	40,58,52,197	No	11.98	-	-	-	-	Note 1, 2 & 3
3	Punjab National Bank	28-07-2022	22,93,57,778	22,93,57,778	Secured Loan	22,93,57,778	22,93,57,778	No	6.77	-	-	-	-	Note 1, 2 & 3
4	State Bank of India	28-07-2022	24,05,42,470	23,86,62,266	Secured Loan	23,86,62,266	23,86,62,266	No	7.04	-	-	14,59,714	4,20,490	Note 1, 2 & 3
5	Central Bank of India	29-07-2022	23,64,80,295	22,92,96,427	Secured Loan	22,92,96,427	22,92,96,427	No	6.77	-	-	-	71,83,868	Note 1, 2 & 3
6	Bank of India	29-07-2022	48,66,07,200	47,34,61,576	Secured Loan	47,34,61,576	47,34,61,576	No	13.97	-	-	-	1,31,45,624.00	Note 1, 2 & 3
7	South Indian Bank	29-07-2022	9,69,59,134	9,69,59,134	Secured Loan	9,69,59,134	9,69,59,134	No	2.86	-	-	-	-	Note 1, 2 & 3
8	Bank of Maharashtra	01-08-2022	16,73,94,070	16,73,94,070	Secured Loan	16,73,94,070	16,73,94,070	No	4.94	-	-	-	-	Note 1, 2 & 3
9	JC Flowers Asset Reconstruction Private Limited (Note - 5)	27-07-2022	6,04,93,747	6,01,86,372	Secured Loan	6,01,86,372	0	No	1.78	-	-	3,07,371	-	Note 3
10	Hinduja Leyland Finance Limited	28-07-2022	2,54,39,287	0	Secured Loan	0	0	No	0	-	-	2,54,39,287	-	Note 4
11	CFM Asset Reconstruction Private Limited (Note - 5)	29-07-2022	1,30,62,796	1,30,62,796	Secured Loan	1,30,62,796	0	No	0.39	-	-	-	-	Note 3
12	Aditya Birla Housing Finance Limited	29-07-2022	5,31,17,862	5,27,83,800	Secured Loan	4,05,00,000	0	No	1.56	-	-	3,34,062.00	-	Note 3
	<b>Total</b>		<b>3,35,92,21,508</b>	<b>3,31,09,31,092</b>		<b>3,29,86,47,292</b>	<b>3,18,48,98,124</b>		<b>97.72</b>	-	-	<b>2,75,40,434.00</b>	<b>2,07,49,982.00</b>	

<b>Note:</b>															
1	Banks from Sr. No. 1 to Sr. No. 8 are part of a consortium headed by Union Bank of India as the Lead Banker (hereinafter referred as 'UBI Consortium'). The Principal Inter Se Agreement is dated 25th July, 2011 and the latest Inter Se Agreement is the 4th Supplemental Inter Se Agreement dated 17th March, 2020.														
2	UBI Consortium has First Pari Passu charge by way of Mortgage on Immovable Properties owned by Corporate Debtor itself and its Promoter / Promoter Group Entities. The Security interest for all the Bank is covered in the UBI Consortium. The Assets covered under Security Interest for each Claimant is annexed as Exhibit A to this Annexure. The security interest is subject to further substantiation / modification on the basis of additional evidence or clarification.														
3	Assets covered under Security interest for each Claimant is annexed as Exhibit A to this Annexure. The security interest is subject to further substantiation / modification on the basis of additional evidence or clarification.														
4	Hinduja Leyland Finance Limited has submitted unsigned Form C in word copy without any annexures or supportings. IRP has sought for requisite information from the Claimants. The said information is pending to be received from the Claimants and subject to changes, if any, upon receipt and verification of the same. However, upon various reminders, no response is received from the Claimants. Pursuant to incomplete / unsigned / defective Form C and no supporting documents, the Amount claimed for Rs. 2,54,39,287/- is shifted from Under Verification to not admitted.														

The erstwhile IRP, Mr. Atul Jain has submitted list of creditors dated 05.01.2023 to the Hon'ble NCLT. As per Regulation 28 of the CIRP Regulations, 2016, Yes Bank Limited and JC Flowers Asset Reconstruction Private Limited have executed assignment agreement dated 16.12.2022, wherein, Yes Bank Limited has assigned their loan portfolio to JC Flowers Asset Reconstruction Private Limited and Edelweiss Housing Finance Limited and CFM Asset Reconstruction Private Limited have executed assignment agreement dated 02.05.2023, wherein, Edelweiss Housing Finance Limited has assigned their loan portfolio to CFM Asset Reconstruction Private Limited. Hence, As per Regulation 28 of the CIRP Regulations, 2016, the List of Creditors and Constitution of CoC have been amended to the extent of the above assignment only by the undersigned.